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Title: Introduction of the Persons with Disabilities (Equal Opportunities and Protection of Rights and Full Participation) Amendment Bill, 2011\*

(Amendment of section 26, etc.).

SHRI M.K. RAGHAVAN (KOZHIKODE): Sir, I beg to move for leave to introduce a Bill further to amend the Pensions with Disabilities (Equal Opportunities and Protection of Rights and Full Participation) Act, 1995.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Persons with Disabilities (Equal Opportunities and Protection of Rights and Full Participation) Act, 1995."

*The motion was adopted.*

SHRI M.K. RAGHAVAN : Sir, I introduce the Bill.

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